

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/142(KB)2023
IA(I.B.C)/542(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	RELIGARE FINVEST LIMITED VS CENTURY ALUMINIUM MANUFACTURING CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sanjeev Singh, Adv.] For the Financial Creditor
Ms. Taniya Bansal, Adv.]
Ms. Meenakshi, Adv.]
Mr. Anujit Mookherji, Adv.]
Mr. Prithish Chandra Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present.
2. Pleadings are complete.
3. List the matter for further consideration on **26.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.